

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/230/2016
NAME OF THE PETITIONER(S) : Mrs. Ramalakshmi
NAME OF THE RESPONDENT(S) : M/s Texline Fabrics India Private Limited & 3 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<u>REPRESENTATION BY WHOM</u>	

R. SIVASUBRAMANIAN	For - Petitioner.	R. Sankar
P. M. VATHALA	For Respondents	P. M. Vathala
For A.K. Mylchamy & ASSOCIATES		

ORDER

Counsel representing both the parties are present and filed written submissions and objections. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)